

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 940/2017

BIKRAM CHATTERJI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

- (WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
 IA No. 166987/2019 - ADDITION / DELETION / MODIFICATION PARTIES
 IA No. 54332/2019 - APPLICATION FOR PERMISSION
 IA No. 131601/2019 - APPLICATION FOR PERMISSION
 IA No. 88895/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 141736/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 155624/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 183660/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 137700/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 153528/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 1023/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 14452/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 69987/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 77230/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 196088/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 29699/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 156505/2018 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 6286/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 55926/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 111769/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 131434/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 141062/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 152863/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 58648/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 76633/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 116755/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 181365/2018 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 6282/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 55290/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 116711/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 158676/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 166632/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 4046/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 8260/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 74001/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 134223/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 155954/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 35266/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 130673/2018 - CLARIFICATION/DIRECTION
 IA No. 146057/2018 - CLARIFICATION/DIRECTION
 IA No. 114496/2019 - CLARIFICATION/DIRECTION

IA No. 180011/2019 - CLARIFICATION/DIRECTION
IA No. 6608/2018 - CLARIFICATION/DIRECTION
IA No. 185514/2018 - CLARIFICATION/DIRECTION
IA No. 121625/2019 - CLARIFICATION/DIRECTION
IA No. 165891/2019 - CLARIFICATION/DIRECTION
IA No. 179265/2019 - CLARIFICATION/DIRECTION
IA No. 125860/2018 - CLARIFICATION/DIRECTION
IA No. 140746/2018 - CLARIFICATION/DIRECTION
IA No. 137696/2019 - CLARIFICATION/DIRECTION
IA No. 153341/2019 - CLARIFICATION/DIRECTION
IA No. 96889/2018 - CLARIFICATION/DIRECTION
IA No. 138861/2018 - CLARIFICATION/DIRECTION
IA No. 13529/2019 - CLARIFICATION/DIRECTION
IA No. 58660/2019 - CLARIFICATION/DIRECTION
IA No. 68982/2019 - CLARIFICATION/DIRECTION
IA No. 95273/2018 - CLARIFICATION/DIRECTION
IA No. 138856/2018 - CLARIFICATION/DIRECTION
IA No. 71649/2019 - CLARIFICATION/DIRECTION
IA No. 28883/2020 - CLARIFICATION/DIRECTION
IA No. 55922/2018 - CLARIFICATION/DIRECTION
IA No. 137609/2018 - CLARIFICATION/DIRECTION
IA No. 128348/2019 - CLARIFICATION/DIRECTION
IA No. 135354/2019 - CLARIFICATION/DIRECTION
IA No. 140455/2019 - CLARIFICATION/DIRECTION
IA No. 186953/2019 - CLARIFICATION/DIRECTION
IA No. 51806/2018 - CLARIFICATION/DIRECTION
IA No. 137605/2018 - CLARIFICATION/DIRECTION
IA No. 71035/2019 - CLARIFICATION/DIRECTION
IA No. 98419/2019 - CLARIFICATION/DIRECTION
IA No. 152091/2018 - CLARIFICATION/DIRECTION
IA No. 18595/2019 - CLARIFICATION/DIRECTION
IA No. 54336/2019 - CLARIFICATION/DIRECTION
IA No. 189314/2019 - COMPLIANCE OF COURTS ORDER
IA No. 55930/2019 - EX-PARTE AD-INTERIM RELIEF
IA No. 128852/2018 - EXEMPTION FROM FILING O.T.
IA No. 161945/2018 - EXEMPTION FROM FILING O.T.
IA No. 14369/2019 - EXEMPTION FROM FILING O.T.
IA No. 58661/2019 - EXEMPTION FROM FILING O.T.
IA No. 15119/2020 - EXTENSION OF TIME
IA No. 7529/2019 - EXTENSION OF TIME
IA No. 172502/2019 - EXTENSION OF TIME
IA No. 183079/2019 - EXTENSION OF TIME
IA No. 172357/2019 - EXTENSION OF TIME
IA No. 6092/2020 - EXTENSION OF TIME
IA No. 135815/2017 - I/A U/S 152 R/W SECTION 151 OF THE CODE OF
CIVIL PROCEDURE, 1908 SEEKING CLARIFICATIONS IN RESPECT OF
IA No. 6855/2018 - IA FOR GRANTING PERMISSION TO ACCESS THE PORTAL
FACILITY
IA No. 174865/2018 - INTERVENTION APPLICATION
IA No. 8259/2019 - INTERVENTION APPLICATION
IA No. 70637/2019 - INTERVENTION APPLICATION
IA No. 73996/2019 - INTERVENTION APPLICATION
IA No. 134222/2019 - INTERVENTION APPLICATION

IA No. 138008/2019 - INTERVENTION APPLICATION
IA No. 166626/2019 - INTERVENTION APPLICATION
IA No. 1891/2020 - INTERVENTION APPLICATION
IA No. 173033/2018 - INTERVENTION APPLICATION
IA No. 16636/2019 - INTERVENTION APPLICATION
IA No. 45717/2019 - INTERVENTION APPLICATION
IA No. 60421/2019 - INTERVENTION APPLICATION
IA No. 73680/2019 - INTERVENTION APPLICATION
IA No. 114490/2019 - INTERVENTION APPLICATION
IA No. 133574/2019 - INTERVENTION APPLICATION
IA No. 141728/2019 - INTERVENTION APPLICATION
IA No. 156964/2018 - INTERVENTION APPLICATION
IA No. 185510/2018 - INTERVENTION APPLICATION
IA No. 38101/2019 - INTERVENTION APPLICATION
IA No. 127385/2019 - INTERVENTION APPLICATION
IA No. 141201/2019 - INTERVENTION APPLICATION
IA No. 165888/2019 - INTERVENTION APPLICATION
IA No. 183474/2019 - INTERVENTION APPLICATION
IA No. 38092/2019 - INTERVENTION APPLICATION
IA No. 77217/2019 - INTERVENTION APPLICATION
IA No. 137695/2019 - INTERVENTION APPLICATION
IA No. 161713/2019 - INTERVENTION APPLICATION
IA No. 13528/2019 - INTERVENTION APPLICATION
IA No. 32985/2019 - INTERVENTION APPLICATION
IA No. 126062/2019 - INTERVENTION APPLICATION
IA No. 168186/2018 - INTERVENTION APPLICATION
IA No. 13175/2019 - INTERVENTION APPLICATION
IA No. 71647/2019 - INTERVENTION APPLICATION
IA No. 76585/2019 - INTERVENTION APPLICATION
IA No. 151017/2019 - INTERVENTION APPLICATION
IA No. 154433/2018 - INTERVENTION APPLICATION
IA No. 21443/2019 - INTERVENTION APPLICATION
IA No. 48140/2019 - INTERVENTION APPLICATION
IA No. 116644/2019 - INTERVENTION APPLICATION
IA No. 128346/2019 - INTERVENTION APPLICATION
IA No. 140450/2019 - INTERVENTION APPLICATION
IA No. 146529/2019 - INTERVENTION APPLICATION
IA No. 183939/2019 - INTERVENTION APPLICATION
IA No. 20142/2020 - INTERVENTION APPLICATION
IA No. 163675/2018 - INTERVENTION APPLICATION
IA No. 179645/2018 - INTERVENTION APPLICATION
IA No. 48133/2019 - INTERVENTION APPLICATION
IA No. 95349/2019 - INTERVENTION APPLICATION
IA No. 116634/2019 - INTERVENTION APPLICATION
IA No. 138009/2019 - INTERVENTION APPLICATION
IA No. 142631/2019 - INTERVENTION APPLICATION
IA No. 15764/2020 - INTERVENTION APPLICATION
IA No. 163248/2018 - INTERVENTION/IMPLEADMENT
IA No. 185798/2018 - INTERVENTION/IMPLEADMENT
IA No. 18593/2019 - INTERVENTION/IMPLEADMENT
IA No. 45892/2019 - INTERVENTION/IMPLEADMENT
IA No. 57258/2019 - INTERVENTION/IMPLEADMENT
IA No. 61391/2019 - INTERVENTION/IMPLEADMENT

IA No. 122366/2019 - INTERVENTION/IMPLEADMENT
IA No. 35263/2020 - INTERVENTION/IMPLEADMENT
IA No. 56892/2019 - INTERVENTION/IMPLEADMENT
IA No. 70159/2019 - INTERVENTION/IMPLEADMENT
IA No. 88894/2019 - INTERVENTION/IMPLEADMENT
IA No. 127468/2019 - INTERVENTION/IMPLEADMENT
IA No. 183658/2019 - INTERVENTION/IMPLEADMENT
IA No. 29767/2020 - INTERVENTION/IMPLEADMENT
IA No. 172228/2018 - INTERVENTION/IMPLEADMENT
IA No. 7040/2019 - INTERVENTION/IMPLEADMENT
IA No. 53879/2019 - INTERVENTION/IMPLEADMENT
IA No. 71865/2019 - INTERVENTION/IMPLEADMENT
IA No. 112184/2019 - INTERVENTION/IMPLEADMENT
IA No. 179264/2019 - INTERVENTION/IMPLEADMENT
IA No. 12891/2020 - INTERVENTION/IMPLEADMENT
IA No. 181715/2018 - INTERVENTION/IMPLEADMENT
IA No. 52105/2019 - INTERVENTION/IMPLEADMENT
IA No. 71855/2019 - INTERVENTION/IMPLEADMENT
IA No. 116985/2019 - INTERVENTION/IMPLEADMENT
IA No. 196084/2019 - INTERVENTION/IMPLEADMENT
IA No. 6260/2020 - INTERVENTION/IMPLEADMENT
IA No. 156503/2018 - INTERVENTION/IMPLEADMENT
IA No. 169415/2018 - INTERVENTION/IMPLEADMENT
IA No. 181491/2018 - INTERVENTION/IMPLEADMENT
IA No. 6285/2019 - INTERVENTION/IMPLEADMENT
IA No. 55921/2019 - INTERVENTION/IMPLEADMENT
IA No. 68249/2019 - INTERVENTION/IMPLEADMENT
IA No. 111762/2019 - INTERVENTION/IMPLEADMENT
IA No. 131433/2019 - INTERVENTION/IMPLEADMENT
IA No. 140830/2019 - INTERVENTION/IMPLEADMENT
IA No. 152862/2019 - INTERVENTION/IMPLEADMENT
IA No. 158682/2019 - INTERVENTION/IMPLEADMENT
IA No. 28758/2019 - INTERVENTION/IMPLEADMENT
IA No. 50494/2019 - INTERVENTION/IMPLEADMENT
IA No. 58642/2019 - INTERVENTION/IMPLEADMENT
IA No. 108144/2019 - INTERVENTION/IMPLEADMENT
IA No. 28880/2020 - INTERVENTION/IMPLEADMENT
IA No. 165056/2018 - INTERVENTION/IMPLEADMENT
IA No. 181362/2018 - INTERVENTION/IMPLEADMENT
IA No. 6281/2019 - INTERVENTION/IMPLEADMENT
IA No. 9802/2019 - INTERVENTION/IMPLEADMENT
IA No. 55240/2019 - INTERVENTION/IMPLEADMENT
IA No. 58590/2019 - INTERVENTION/IMPLEADMENT
IA No. 66978/2019 - INTERVENTION/IMPLEADMENT
IA No. 74906/2019 - INTERVENTION/IMPLEADMENT
IA No. 125844/2019 - INTERVENTION/IMPLEADMENT
IA No. 135352/2019 - INTERVENTION/IMPLEADMENT
IA No. 155967/2019 - INTERVENTION/IMPLEADMENT
IA No. 374/2019 - INTERVENTION/IMPLEADMENT
IA No. 57916/2019 - INTERVENTION/IMPLEADMENT
IA No. 63137/2019 - INTERVENTION/IMPLEADMENT
IA No. 71032/2019 - INTERVENTION/IMPLEADMENT
IA No. 124657/2019 - INTERVENTION/IMPLEADMENT

IA No. 166629/2019 - INTERVENTION/IMPLEADMENT
 IA No. 181509/2019 - INTERVENTION/IMPLEADMENT
 IA No. 3573/2020 - INTERVENTION/IMPLEADMENT
 IA No. 126767/2019 - MODIFICATION
 IA No. 182673/2019 - MODIFICATION
 IA No. 125846/2019 - MODIFICATION
 IA No. 182079/2019 - MODIFICATION
 IA No. 182077/2019 - MODIFICATION
 IA No. 135446/2018 - MODIFICATION
 IA No. 183661/2019 - MODIFICATION
 IA No. 53880/2019 - MODIFICATION OF COURT ORDER
 IA No. 169613/2018 - MODIFICATION OF COURT ORDER
 IA No. 29350/2020 - MODIFICATION OF COURT ORDER
 IA No. 50673/2019 - MODIFICATION OF COURT ORDER
 IA No. 118710/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 136967/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 154749/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 4071/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 140269/2017 - PERMISSION TO FILE APPLICATION FOR DIRECTION
 IA No. 127787/2019 - RECALLING THE COURTS ORDER
 IA No. 127793/2019 - RECALLING THE COURTS ORDER
 IA No. 66979/2019 - STAY APPLICATION
 IA No. 50374/2018 - VACATING STAY
 IA No. 143227/2018 - WITHDRAWAL OF CASE / APPLICATION,
 IA
 135815/2017, 140269/2017, 6608/2018, 6855/2018, 50374/2018, 51806/2018, 55922/2018, 95273/2018, 96889/2018, 125860/2018, 128852/2018, 130673/2018, 135446/2018, 137605/2018, 137609/2018, 138856/2018, 138861/2018, 140746/2018, 143227/2018, 146057/2018, 152091/2018, 154433/2018, 154749/2018, 156503/2018, 156505/2018, 156964/2018, 161945/2018, 163248/2018, 163675/2018, 165056/2018, 168186/2018, 169415/2018, 169613/2018, 172228/2018, 173033/2018, 174865/2018, 179645/2018, 181362/2018, 181365/2018, 181491/2018, 181715/2018, 185510/2018, 185514/2018, 185798/2018, 374/2019, 6281/2019, 6282/2019, 6285/2019, 6286/2019, 7040/2019, 7529/2019, 8259/2019, 8260/2019, 9802/2019, 13175/2019, 13528/2019, 13529/2019, 14369/2019, 16636/2019, 18593/2019, 18595/2019, 21443/2019, 28758/2019, 32985/2019, 38092/2019, 38101/2019, 45717/2019, 45892/2019, 48133/2019, 48140/2019, 50494/2019, 50673/2019, 52105/2019, 53879/2019, 53880/2019, 54332/2019, 54336/2019, 55240/2019, 55290/2019, 55921/2019, 55926/2019, 55930/2019, 56892/2019, 57258/2019, 57916/2019, 58590/2019, 58642/2019, 58648/2019, 58660/2019, 58661/2019, 60421/2019, 61391/2019, 63137/2019, 66978/2019, 66979/2019, 68249/2019, 68982/2019, 69987/2019, 70159/2019, 70637/2019, 71032/2019, 71035/2019, 71647/2019, 71649/2019, 71855/2019, 71865/2019, 73680/2019, 73996/2019, 74001/2019, 74906/2019, 76585/2019, 76633/2019, 77217/2019, 77230/2019, 88894/2019, 88895/2019, 95349/2019, 98419/2019, 108144/2019, 111762/2019, 111769/2019, 112184/2019, 114490/2019, 114496/2019, 116634/2019, 116644/2019, 116711/2019, 116755/2019, 116985/2019, 118710/2019, 121625/2019, 122366/2019, 124657/2019, 125844/2019,

125846/2019, 126062/2019, 126767/2019, 127385/2019, 127468/2019, 127787/2019, 127793/2019, 128346/2019, 128348/2019, 131433/2019, 131434/2019, 131601/2019, 133574/2019, 134222/2019, 134223/2019, 135352/2019, 135354/2019, 136967/2019, 137695/2019, 137696/2019, 137700/2019, 138008/2019, 138009/2019, 140450/2019, 140455/2019, 140830/2019, 141062/2019, 141201/2019, 141728/2019, 141736/2019, 142631/2019, 146529/2019, 151017/2019, 152862/2019, 152863/2019, 153341/2019, 153528/2019, 155624/2019, 155954/2019, 155967/2019, 158676/2019, 158682/2019, 161713/2019, 165888/2019, 165891/2019, 166626/2019, 166629/2019, 166632/2019, 166987/2019, 172357/2019, 172502/2019, 179264/2019, 179265/2019, 180011/2019, 181509/2019, 182077/2019, 182079/2019, 182673/2019, 183079/2019, 183474/2019, 183658/2019, 183660/2019, 183661/2019, 183939/2019, 186953/2019, 189314/2019, 196084/2019, 196088/2019, 1023/2020, 1891/2020, 3573/2020, 4046/2020, 4071/2020, 6092/2020, 6260/2020, 12891/2020, 14452/2020, 15119/2020, 15764/2020, 20142/2020, 28880/2020, 28883/2020, 29350/2020, 29699/2020, 29767/2020, 35263/2020, 35266/2020)

WITH

W.P.(C) No. 947/2017 (X)
(FOR FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 100453/2017 FOR
CLARIFICATION/DIRECTION ON IA 6312/2018
IA No. 100453/2017 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 6312/2018 - CLARIFICATION/DIRECTION)

W.P.(C) No. 971/2017 (X)
(FOR FOR CLARIFICATION/DIRECTION ON IA 102714/2017 FOR
APPLICATION FOR RECTIFICATION ON IA 138075/2018 FOR
CLARIFICATION/DIRECTION ON IA 146553/2018
IA No. 138075/2018 - APPLICATION FOR RECTIFICATION
IA No. 146553/2018 - CLARIFICATION/DIRECTION
IA No. 102714/2017 - CLARIFICATION/DIRECTION)

W.P.(C) No. 942/2017 (PIL-W)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 100082/2017 FOR
impleading party ON IA 108831/2017 FOR INTERVENTION/IMPLEADMENT ON
IA 108831/2017 FOR CLARIFICATION/DIRECTION ON IA 7366/2018 FOR
CLARIFICATION/DIRECTION ON IA 14915/2018 FOR INTERVENTION
APPLICATION ON IA 24972/2018 FOR impleading party ON IA 34916/2018
FOR INTERVENTION/IMPLEADMENT ON IA 34916/2018 FOR
CLARIFICATION/DIRECTION ON IA 35933/2018 FOR impleading party ON
IA 37155/2018 FOR INTERVENTION/IMPLEADMENT ON IA 37155/2018 FOR
[I/A ON BEHALF OF RESP. NO 13 SEEKING PERMISSION TO PURSUE COMPANY
APPLI. NO. 17(P.B) OF 2018 AND] ON IA 41987/2018 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 53175/2018 FOR CLARIFICATION/DIRECTION ON
IA 55476/2018 FOR CLARIFICATION/DIRECTION ON IA 82917/2018 FOR
[I.A. FOR TAKING ON RECORD PROPOSAL FOR PAYMENT] ON IA 92775/2018
FOR MODIFICATION ON IA 101530/2018 FOR CLARIFICATION/DIRECTION ON
IA 112014/2018 FOR MODIFICATION ON IA 122810/2018 FOR
CLARIFICATION/DIRECTION ON IA 125675/2018 FOR
CLARIFICATION/DIRECTION ON IA 136570/2018 FOR
CLARIFICATION/DIRECTION ON IA 148819/2018 FOR

CLARIFICATION/DIRECTION ON IA 148953/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 152455/2018 FOR impleading party ON IA 174830/2018 FOR INTERVENTION/IMPLEADMENT ON IA 174830/2018 FOR INTERVENTION APPLICATION ON IA 28870/2019 FOR impleading party ON IA 29745/2019 FOR INTERVENTION/IMPLEADMENT ON IA 29745/2019 FOR INTERVENTION APPLICATION ON IA 70784/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 70785/2019 FOR INTERVENTION APPLICATION ON IA 73656/2019 FOR CLARIFICATION/DIRECTION ON IA 134325/2019 FOR CLARIFICATION/DIRECTION ON IA 159017/2019 FOR impleading party ON IA 171101/2019 FOR INTERVENTION/IMPLEADMENT ON IA 171101/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 171103/2019
IA No. 53175/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 70785/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 100082/2017 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 171103/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 152455/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 14915/2018 - CLARIFICATION/DIRECTION
IA No. 82917/2018 - CLARIFICATION/DIRECTION
IA No. 148953/2018 - CLARIFICATION/DIRECTION
IA No. 134325/2019 - CLARIFICATION/DIRECTION
IA No. 7366/2018 - CLARIFICATION/DIRECTION
IA No. 55476/2018 - CLARIFICATION/DIRECTION
IA No. 148819/2018 - CLARIFICATION/DIRECTION
IA No. 136570/2018 - CLARIFICATION/DIRECTION
IA No. 125675/2018 - CLARIFICATION/DIRECTION
IA No. 35933/2018 - CLARIFICATION/DIRECTION
IA No. 112014/2018 - CLARIFICATION/DIRECTION
IA No. 159017/2019 - CLARIFICATION/DIRECTION
IA No. 92775/2018 - I.A. FOR TAKING ON RECORD PROPOSAL FOR PAYMENT
IA No. 41987/2018 - I/A ON BEHALF OF RESP. NO 13 SEEKING PERMISSION TO PURSUE COMPANY APPLI. NO. 17(P.B) OF 2018 AND
IA No. 73656/2019 - INTERVENTION APPLICATION
IA No. 70784/2019 - INTERVENTION APPLICATION
IA No. 28870/2019 - INTERVENTION APPLICATION
IA No. 24972/2018 - INTERVENTION APPLICATION
IA No. 108831/2017 - INTERVENTION/IMPLEADMENT
IA No. 37155/2018 - INTERVENTION/IMPLEADMENT
IA No. 29745/2019 - INTERVENTION/IMPLEADMENT
IA No. 34916/2018 - INTERVENTION/IMPLEADMENT
IA No. 174830/2018 - INTERVENTION/IMPLEADMENT
IA No. 171101/2019 - INTERVENTION/IMPLEADMENT
IA No. 122810/2018 - MODIFICATION
IA No. 101530/2018 - MODIFICATION)

SLP(C) No. 1879/2018 (XVII)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 127671/2017)

W.P.(C) No. 1041/2017 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR FOR ON IA 109963/2017 FOR CLARIFICATION/DIRECTION ON IA 25742/2018 FOR CLARIFICATION/DIRECTION ON IA 35467/2018 FOR [I/A FOR TAKING THE JOINT INSPECTION REPORT DATED 20.03.2018 ON RECORD]

ON IA 51140/2018 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 60314/2018 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 64019/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 96101/2018 FOR CLARIFICATION/DIRECTION ON IA 117300/2018 FOR CLARIFICATION/DIRECTION ON IA 157309/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 179445/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 8308/2019 FOR impleading party ON IA 13503/2019 FOR INTERVENTION/IMPLEADMENT ON IA 13503/2019 FOR CLARIFICATION/DIRECTION ON IA 13505/2019 FOR impleading party ON IA 70679/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70679/2019 FOR impleading party ON IA 70687/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70687/2019 FOR impleading party ON IA 70691/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70691/2019 FOR impleading party ON IA 70694/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70694/2019 FOR impleading party ON IA 70699/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70699/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 71082/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 183707/2019 IA No. 183707/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 8308/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 71082/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 179445/2018 - APPROPRIATE ORDERS/DIRECTIONS IA No. 96101/2018 - APPROPRIATE ORDERS/DIRECTIONS IA No. 35467/2018 - CLARIFICATION/DIRECTION IA No. 25742/2018 - CLARIFICATION/DIRECTION IA No. 157309/2018 - CLARIFICATION/DIRECTION IA No. 117300/2018 - CLARIFICATION/DIRECTION IA No. 13505/2019 - CLARIFICATION/DIRECTION IA No. 51140/2018 - I/A FOR TAKING THE JOINT INSPECTION REPORT DATED 20.03.2018 ON RECORD IA No. 13503/2019 - INTERVENTION/IMPLEADMENT IA No. 70699/2019 - INTERVENTION/IMPLEADMENT IA No. 70694/2019 - INTERVENTION/IMPLEADMENT IA No. 70691/2019 - INTERVENTION/IMPLEADMENT IA No. 70687/2019 - INTERVENTION/IMPLEADMENT IA No. 70679/2019 - INTERVENTION/IMPLEADMENT IA No. 64019/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 60314/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1018/2017 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR FOR CLARIFICATION/DIRECTION ON IA 124195/2017 FOR
CLARIFICATION/DIRECTION ON IA 7355/2018 FOR
CLARIFICATION/DIRECTION ON IA 67845/2018 FOR impleading party ON
IA 77894/2018 FOR INTERVENTION/IMPLEADMENT ON IA 77894/2018 FOR
impleading party ON IA 18166/2019 FOR INTERVENTION/IMPLEADMENT ON
IA 18166/2019 FOR INTERVENTION APPLICATION ON IA 70627/2019 FOR
INTERVENTION APPLICATION ON IA 70682/2019 FOR INTERVENTION
APPLICATION ON IA 70776/2019 FOR CLARIFICATION/DIRECTION ON IA
70780/2019 FOR impleading party ON IA 181918/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 181918/2019

IA No. 67845/2018 - CLARIFICATION/DIRECTION
IA No. 7355/2018 - CLARIFICATION/DIRECTION
IA No. 124195/2017 - CLARIFICATION/DIRECTION
IA No. 70780/2019 - CLARIFICATION/DIRECTION
IA No. 70776/2019 - INTERVENTION APPLICATION
IA No. 70682/2019 - INTERVENTION APPLICATION
IA No. 70627/2019 - INTERVENTION APPLICATION
IA No. 77894/2018 - INTERVENTION/IMPLEADMENT
IA No. 181918/2019 - INTERVENTION/IMPLEADMENT
IA No. 18166/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 1116/2017 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR impleading party ON IA 64164/2018 FOR INTERVENTION/IMPLEADMENT
ON IA 64164/2018 FOR INTERVENTION APPLICATION ON IA 93273/2018
FOR INTERVENTION APPLICATION ON IA 95140/2018 FOR impleading party
ON IA 18171/2019 FOR INTERVENTION/IMPLEADMENT ON IA 18171/2019
FOR impleading party ON IA 23174/2019 FOR INTERVENTION/IMPLEADMENT
ON IA 23174/2019 FOR INTERVENTION APPLICATION ON IA 138330/2019
IA No. 95140/2018 - INTERVENTION APPLICATION
IA No. 93273/2018 - INTERVENTION APPLICATION
IA No. 138330/2019 - INTERVENTION APPLICATION
IA No. 18171/2019 - INTERVENTION/IMPLEADMENT
IA No. 64164/2018 - INTERVENTION/IMPLEADMENT
IA No. 23174/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 1144/2017 (X)

(IA FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 124701/2017 FOR
APPROPRIATE ORDERS/DIRECTIONS ON IA 191096/2019
IA No. 191096/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 124701/2017 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1156/2017 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
and FOR CLARIFICATION/DIRECTION ON IA 36571/2018 FOR impleading
party ON IA 64349/2018 FOR INTERVENTION/IMPLEADMENT ON IA
64349/2018 FOR impleading party ON IA 102536/2018 FOR
INTERVENTION/IMPLEADMENT ON IA 102536/2018 FOR impleading party ON
IA 105239/2018 FOR INTERVENTION/IMPLEADMENT ON IA 105239/2018 FOR
MODIFICATION OF COURT ORDER ON IA 126890/2018 FOR impleading party
ON IA 145001/2018 FOR INTERVENTION/IMPLEADMENT ON IA 145001/2018
FOR CLARIFICATION/DIRECTION ON IA 145019/2018 FOR impleading party
ON IA 159360/2018 FOR INTERVENTION/IMPLEADMENT ON IA 159360/2018
FOR impleading party ON IA 34225/2019 FOR INTERVENTION/IMPLEADMENT
ON IA 34225/2019 FOR impleading party ON IA 34231/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 34231/2019 FOR impleading party ON
IA 70181/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70181/2019 FOR
impleading party ON IA 70189/2019 FOR INTERVENTION/IMPLEADMENT ON
IA 70189/2019 FOR impleading party ON IA 152772/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 152772/2019 FOR impleading party ON
IA 197634/2019 FOR INTERVENTION APPLICATION ON IA 45273/2020 FOR
EXEMPTION FROM FILING O.T. ON IA 45279/2020
IA No. 36571/2018 - CLARIFICATION/DIRECTION

IA No. 145019/2018 - CLARIFICATION/DIRECTION
IA No. 45279/2020 - EXEMPTION FROM FILING O.T.
IA No. 45273/2020 - INTERVENTION APPLICATION
IA No. 105239/2018 - INTERVENTION/IMPLEADMENT
IA No. 70189/2019 - INTERVENTION/IMPLEADMENT
IA No. 102536/2018 - INTERVENTION/IMPLEADMENT
IA No. 70181/2019 - INTERVENTION/IMPLEADMENT
IA No. 64349/2018 - INTERVENTION/IMPLEADMENT
IA No. 34231/2019 - INTERVENTION/IMPLEADMENT
IA No. 34225/2019 - INTERVENTION/IMPLEADMENT
IA No. 159360/2018 - INTERVENTION/IMPLEADMENT
IA No. 145001/2018 - INTERVENTION/IMPLEADMENT
IA No. 197634/2019 - INTERVENTION/IMPLEADMENT
IA No. 152772/2019 - INTERVENTION/IMPLEADMENT
IA No. 126890/2018 - MODIFICATION OF COURT ORDER)

W.P.(C) No. 1206/2017 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 135678/2017 FOR impleading party ON IA
64361/2018 FOR INTERVENTION/IMPLEADMENT ON IA 64361/2018 FOR
APPROPRIATE ORDERS/DIRECTIONS ON IA 189465/2019
IA No. 189465/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 135678/2017 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 64361/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 8/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 118548/2019 FOR
impleading party ON IA 33335/2020
IA No. 118548/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 33335/2020 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 1242/2017 (X)

W.P.(C) No. 58/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR CLARIFICATION/DIRECTION ON IA 113352/2018 FOR
CLARIFICATION/DIRECTION ON IA 138706/2018 FOR impleading party ON
IA 159369/2018 FOR impleading party ON IA 34234/2019 FOR
impleading party ON IA 70203/2019
IA No. 138706/2018 - CLARIFICATION/DIRECTION
IA No. 113352/2018 - CLARIFICATION/DIRECTION
IA No. 34234/2019 - INTERVENTION/IMPLEADMENT
IA No. 159369/2018 - INTERVENTION/IMPLEADMENT
IA No. 70203/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 21/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR CLARIFICATION/DIRECTION ON IA 152628/2018 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 35623/2019 FOR impleading party ON IA
50193/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 50202/2019
IA No. 50202/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 35623/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 152628/2018 - CLARIFICATION/DIRECTION
IA No. 50193/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 52/2018 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 25842/2018 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 96112/2018 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 125396/2018 FOR impleading party ON IA
156249/2018 FOR CLARIFICATION/DIRECTION ON IA 171492/2018 FOR
CLARIFICATION/DIRECTION ON IA 171497/2018 FOR
CLARIFICATION/DIRECTION ON IA 174512/2018 FOR impleading party ON
IA 183354/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 183355/2018
FOR impleading party ON IA 2024/2019 FOR CLARIFICATION/DIRECTION
ON IA 2048/2019 FOR impleading party ON IA 12715/2019 FOR
CLARIFICATION/DIRECTION ON IA 12716/2019 FOR impleading party ON
IA 34226/2019 FOR impleading party ON IA 70201/2019 FOR
impleading party ON IA 70209/2019 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 71057/2019 FOR impleading party ON IA
71065/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 71069/2019 FOR
impleading party ON IA 71077/2019 FOR impleading party ON IA
71881/2019

IA No. 125396/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 71069/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 96112/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 25842/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 183355/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 71057/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 2048/2019 - CLARIFICATION/DIRECTION
IA No. 174512/2018 - CLARIFICATION/DIRECTION
IA No. 171497/2018 - CLARIFICATION/DIRECTION
IA No. 171492/2018 - CLARIFICATION/DIRECTION
IA No. 12716/2019 - CLARIFICATION/DIRECTION
IA No. 156249/2018 - INTERVENTION/IMPLEADMENT
IA No. 12715/2019 - INTERVENTION/IMPLEADMENT
IA No. 71077/2019 - INTERVENTION/IMPLEADMENT
IA No. 2024/2019 - INTERVENTION/IMPLEADMENT
IA No. 71065/2019 - INTERVENTION/IMPLEADMENT
IA No. 183354/2018 - INTERVENTION/IMPLEADMENT
IA No. 70209/2019 - INTERVENTION/IMPLEADMENT
IA No. 70201/2019 - INTERVENTION/IMPLEADMENT
IA No. 34226/2019 - INTERVENTION/IMPLEADMENT
IA No. 71881/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 91/2018 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR CLARIFICATION/DIRECTION ON IA 94876/2018 FOR impleading party
ON IA 153832/2018 FOR INTERVENTION/IMPLEADMENT ON IA 153832/2018
FOR impleading party ON IA 156025/2018 FOR
INTERVENTION/IMPLEADMENT ON IA 156025/2018 FOR impleading party ON
IA 159344/2018 FOR INTERVENTION/IMPLEADMENT ON IA 159344/2018 FOR
impleading party ON IA 183565/2018 FOR INTERVENTION/IMPLEADMENT ON
IA 183565/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 183569/2018
FOR impleading party ON IA 34223/2019 FOR INTERVENTION/IMPLEADMENT

ON IA 34223/2019 FOR impleading party ON IA 47139/2019 FOR INTERVENTION/IMPLEADMENT ON IA 47139/2019 FOR impleading party ON IA 54905/2019 FOR INTERVENTION/IMPLEADMENT ON IA 54905/2019 FOR impleading party ON IA 56147/2019 FOR INTERVENTION/IMPLEADMENT ON IA 56147/2019 FOR impleading party ON IA 56163/2019 FOR INTERVENTION/IMPLEADMENT ON IA 56163/2019 FOR impleading party ON IA 56169/2019 FOR INTERVENTION/IMPLEADMENT ON IA 56169/2019 FOR impleading party ON IA 58072/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58072/2019 FOR impleading party ON IA 58080/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58080/2019 FOR impleading party ON IA 58087/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58087/2019 FOR impleading party ON IA 58094/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58094/2019 FOR impleading party ON IA 58117/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58117/2019 FOR impleading party ON IA 58125/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58125/2019 FOR impleading party ON IA 64688/2019 FOR INTERVENTION/IMPLEADMENT ON IA 64688/2019 FOR impleading party ON IA 70228/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70228/2019 FOR INTERVENTION APPLICATION ON IA 73678/2019

IA No. 183569/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 94876/2018 - CLARIFICATION/DIRECTION

IA No. 73678/2019 - INTERVENTION APPLICATION

IA No. 159344/2018 - INTERVENTION/IMPLEADMENT

IA No. 56169/2019 - INTERVENTION/IMPLEADMENT

IA No. 70228/2019 - INTERVENTION/IMPLEADMENT

IA No. 156025/2018 - INTERVENTION/IMPLEADMENT

IA No. 56163/2019 - INTERVENTION/IMPLEADMENT

IA No. 64688/2019 - INTERVENTION/IMPLEADMENT

IA No. 153832/2018 - INTERVENTION/IMPLEADMENT

IA No. 56147/2019 - INTERVENTION/IMPLEADMENT

IA No. 58125/2019 - INTERVENTION/IMPLEADMENT

IA No. 54905/2019 - INTERVENTION/IMPLEADMENT

IA No. 58117/2019 - INTERVENTION/IMPLEADMENT

IA No. 47139/2019 - INTERVENTION/IMPLEADMENT

IA No. 58094/2019 - INTERVENTION/IMPLEADMENT

IA No. 34223/2019 - INTERVENTION/IMPLEADMENT

IA No. 58087/2019 - INTERVENTION/IMPLEADMENT

IA No. 58080/2019 - INTERVENTION/IMPLEADMENT

IA No. 75203/2019 - INTERVENTION/IMPLEADMENT

IA No. 183565/2018 - INTERVENTION/IMPLEADMENT

IA No. 58072/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 56/2018 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,

FOR impleading party ON IA 159391/2018 FOR impleading party ON IA 34222/2019 FOR impleading party ON IA 70171/2019

IA No. 70171/2019 - INTERVENTION/IMPLEADMENT

IA No. 34222/2019 - INTERVENTION/IMPLEADMENT

IA No. 159391/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 57/2018 (X)

(FOR FOR CLARIFICATION/DIRECTION ON IA 64604/2018

IA No. 64604/2018 - CLARIFICATION/DIRECTION)

W.P.(C) No. 74/2018 (X)

W.P.(C) No. 134/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
IA FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON
IA 27092/2018 FOR MODIFICATION ON IA 124712/2018 FOR
CLARIFICATION/DIRECTION ON IA 130714/2018 FOR MODIFICATION OF
COURT ORDER ON IA 139175/2018 FOR CLARIFICATION/DIRECTION ON IA
6737/2019 FOR impleading party ON IA 47593/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 47593/2019 FOR
CLARIFICATION/DIRECTION ON IA 58078/2019 FOR impleading party ON
IA 134239/2019 FOR INTERVENTION/IMPLEADMENT ON IA 134239/2019 FOR
APPROPRIATE ORDERS/DIRECTIONS ON IA 134242/2019
IA No. 134242/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 130714/2018 - CLARIFICATION/DIRECTION
IA No. 58078/2019 - CLARIFICATION/DIRECTION
IA No. 6737/2019 - CLARIFICATION/DIRECTION
IA No. 134239/2019 - INTERVENTION/IMPLEADMENT
IA No. 47593/2019 - INTERVENTION/IMPLEADMENT
IA No. 124712/2018 - MODIFICATION
IA No. 139175/2018 - MODIFICATION OF COURT ORDER
IA No. 27092/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 131/2018 (X)
(IA FOR [APPLICATION FOR STAY/DIRECTIONS] ON IA 25109/2018 FOR
CLARIFICATION/DIRECTION ON IA 144548/2018
IA No. 25109/2018 - APPLICATION FOR STAY/DIRECTIONS
IA No. 144548/2018 - CLARIFICATION/DIRECTION)

W.P.(C) No. 160/2018 (X)
(FOR FOR [PERM TO FILE SUBSEQUENT EVENTS ON RECORD] ON IA
56300/2018 FOR EXEMPTION FROM FILING O.T. ON IA 56301/2018 FOR
MODIFICATION ON IA 92782/2018 FOR CLARIFICATION/DIRECTION ON IA
146516/2018
IA No. 146516/2018 - CLARIFICATION/DIRECTION
IA No. 56301/2018 - EXEMPTION FROM FILING O.T.
IA No. 92782/2018 - MODIFICATION
IA No. 56300/2018 - PERM TO FILE SUBSEQUENT EVENTS ON RECORD)

W.P.(C) No. 164/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR impleading party ON IA 54777/2018 FOR PERMISSION TO APPEAR AND
ARGUE IN PERSON ON IA 54779/2018 FOR impleading party ON IA
69072/2018 FOR impleading party ON IA 112937/2018
IA No. 112937/2018 - INTERVENTION/IMPLEADMENT
IA No. 69072/2018 - INTERVENTION/IMPLEADMENT
IA No. 54777/2018 - INTERVENTION/IMPLEADMENT
IA No. 54779/2018 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 182/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,

FOR impleading party ON IA 68025/2018 FOR INTERVENTION/IMPLEADMENT ON IA 68025/2018 FOR CLARIFICATION/DIRECTION ON IA 68027/2018 FOR impleading party ON IA 67618/2019 FOR INTERVENTION/IMPLEADMENT ON IA 67618/2019 FOR CLARIFICATION/DIRECTION ON IA 67627/2019 IA No. 67627/2019 - CLARIFICATION/DIRECTION IA No. 68027/2018 - CLARIFICATION/DIRECTION IA No. 67618/2019 - INTERVENTION/IMPLEADMENT IA No. 68025/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 199/2018 (X)

W.P.(C) No. 226/2018 (X)

W.P.(C) No. 245/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR FOR INTERVENTION APPLICATION ON IA 89595/2018 FOR CLARIFICATION/DIRECTION ON IA 89596/2018 FOR impleading party ON IA 130699/2018 FOR INTERVENTION/IMPLEADMENT ON IA 130699/2018 FOR CLARIFICATION/DIRECTION ON IA 130704/2018 FOR impleading party ON IA 25011/2019 FOR INTERVENTION/IMPLEADMENT ON IA 25011/2019 IA No. 130704/2018 - CLARIFICATION/DIRECTION IA No. 89596/2018 - CLARIFICATION/DIRECTION IA No. 89595/2018 - INTERVENTION APPLICATION IA No. 130699/2018 - INTERVENTION/IMPLEADMENT IA No. 25011/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 281/2018 (X)
(IA FOR STAY APPLICATION ON IA 48296/2018
IA No. 48296/2018 - STAY APPLICATION)

W.P.(C) No. 306/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR EXEMPTION FROM FILING O.T. ON IA 51120/2018 FOR CLARIFICATION/DIRECTION ON IA 110349/2018 FOR CLARIFICATION/DIRECTION ON IA 174316/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 13338/2019 FOR impleading party ON IA 71089/2019 FOR INTERVENTION/IMPLEADMENT ON IA 71089/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 71092/2019 FOR impleading party ON IA 126110/2019 FOR INTERVENTION/IMPLEADMENT ON IA 126110/2019 FOR impleading party ON IA 154477/2019 FOR INTERVENTION/IMPLEADMENT ON IA 154477/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 154481/2019 IA No. 13338/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 154481/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 71092/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 174316/2018 - CLARIFICATION/DIRECTION IA No. 110349/2018 - CLARIFICATION/DIRECTION IA No. 51120/2018 - EXEMPTION FROM FILING O.T. IA No. 154477/2019 - INTERVENTION/IMPLEADMENT IA No. 126110/2019 - INTERVENTION/IMPLEADMENT IA No. 71089/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 298/2018 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR INTERVENTION/IMPLEADMENT ON IA 70197/2019
IA No. 70197/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 246/2018 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR impleading party ON IA 64608/2018 FOR INTERVENTION/IMPLEADMENT
ON IA 64608/2018 FOR impleading party ON IA 128936/2018 FOR
INTERVENTION/IMPLEADMENT ON IA 128936/2018 FOR impleading party ON
IA 52940/2019 FOR INTERVENTION/IMPLEADMENT ON IA 52940/2019
IA No. 52940/2019 - INTERVENTION/IMPLEADMENT
IA No. 128936/2018 - INTERVENTION/IMPLEADMENT
IA No. 64608/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 267/2018 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR FOR impleading party ON IA 88092/2018 FOR
INTERVENTION/IMPLEADMENT ON IA 88092/2018 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 88108/2018 FOR PERMISSION TO APPEAR AND
ARGUE IN PERSON ON IA 91055/2018 FOR impleading party ON IA
112924/2018 FOR INTERVENTION/IMPLEADMENT ON IA 112924/2018 FOR
impleading party ON IA 8035/2019 FOR INTERVENTION/IMPLEADMENT ON
IA 8035/2019 FOR impleading party ON IA 117759/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 117759/2019 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 117762/2019
IA No. 88108/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 117762/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 112924/2018 - INTERVENTION/IMPLEADMENT
IA No. 88092/2018 - INTERVENTION/IMPLEADMENT
IA No. 117759/2019 - INTERVENTION/IMPLEADMENT
IA No. 8035/2019 - INTERVENTION/IMPLEADMENT
IA No. 91055/2018 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 288/2018 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR impleading party
ON IA 72685/2018 FOR INTERVENTION/IMPLEADMENT ON IA 72685/2018
FOR CLARIFICATION/DIRECTION ON IA 72686/2018 FOR impleading party
ON IA 73759/2018 FOR INTERVENTION/IMPLEADMENT ON IA 73759/2018
FOR INTERVENTION APPLICATION ON IA 119574/2018 FOR impleading
party ON IA 5585/2019 FOR INTERVENTION/IMPLEADMENT ON IA 5585/2019
FOR CLARIFICATION/DIRECTION ON IA 5615/2019 FOR impleading party
ON IA 13161/2019 FOR INTERVENTION/IMPLEADMENT ON IA 13161/2019
FOR CLARIFICATION/DIRECTION ON IA 13163/2019 FOR impleading party
ON IA 22094/2019 FOR INTERVENTION/IMPLEADMENT ON IA 22094/2019
FOR impleading party ON IA 39338/2019 FOR INTERVENTION/IMPLEADMENT
ON IA 39338/2019 FOR INTERVENTION APPLICATION ON IA 69145/2019
FOR CLARIFICATION/DIRECTION ON IA 69146/2019 FOR
CLARIFICATION/DIRECTION ON IA 152298/2019
IA No. 69146/2019 - CLARIFICATION/DIRECTION
IA No. 72686/2018 - CLARIFICATION/DIRECTION
IA No. 13163/2019 - CLARIFICATION/DIRECTION
IA No. 5615/2019 - CLARIFICATION/DIRECTION

IA No. 152298/2019 - CLARIFICATION/DIRECTION
IA No. 119574/2018 - INTERVENTION APPLICATION
IA No. 69145/2019 - INTERVENTION APPLICATION
IA No. 73759/2018 - INTERVENTION/IMPLEADMENT
IA No. 39338/2019 - INTERVENTION/IMPLEADMENT
IA No. 72685/2018 - INTERVENTION/IMPLEADMENT
IA No. 22094/2019 - INTERVENTION/IMPLEADMENT
IA No. 13161/2019 - INTERVENTION/IMPLEADMENT
IA No. 5585/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 460/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR INTERVENTION APPLICATION ON IA 73572/2019 FOR INTERVENTION
APPLICATION ON IA 73588/2019 FOR INTERVENTION APPLICATION ON IA
73659/2019
IA No. 73659/2019 - INTERVENTION APPLICATION
IA No. 73588/2019 - INTERVENTION APPLICATION
IA No. 73572/2019 - INTERVENTION APPLICATION)

W.P.(C) No. 353/2018 (X)
(FOR FOR STAY APPLICATION ON IA 57585/2018
IA No. 57585/2018 - STAY APPLICATION)

W.P.(C) No. 378/2018 (X)
(IA No. 108147/2019 - CLARIFICATION/DIRECTION)

W.P.(C) No. 742/2018 (X)
(IA No. 70367/2019 - CLARIFICATION/DIRECTION)

W.P.(C) No. 829/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
HEARD FOR GRANT OF INTERIM RELIEF ON IA 95096/2018 FOR impleading
party ON IA 96559/2018 FOR INTERVENTION/IMPLEADMENT ON IA
96559/2018 FOR impleading party ON IA 105207/2018 FOR
INTERVENTION/IMPLEADMENT ON IA 105207/2018 FOR impleading party ON
IA 133899/2018 FOR INTERVENTION/IMPLEADMENT ON IA 133899/2018 FOR
impleading party ON IA 133904/2018 FOR INTERVENTION/IMPLEADMENT ON
IA 133904/2018 FOR impleading party ON IA 150545/2018 FOR
INTERVENTION/IMPLEADMENT ON IA 150545/2018 FOR impleading party ON
IA 10107/2019 FOR INTERVENTION/IMPLEADMENT ON IA 10107/2019 FOR
impleading party ON IA 28747/2019 FOR INTERVENTION/IMPLEADMENT ON
IA 28747/2019 FOR impleading party ON IA 86981/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 86981/2019 FOR impleading party ON
IA 86986/2019 FOR INTERVENTION/IMPLEADMENT ON IA 86986/2019
IA No. 95096/2018 - GRANT OF INTERIM RELIEF
IA No. 133899/2018 - INTERVENTION/IMPLEADMENT
IA No. 105207/2018 - INTERVENTION/IMPLEADMENT
IA No. 96559/2018 - INTERVENTION/IMPLEADMENT
IA No. 86986/2019 - INTERVENTION/IMPLEADMENT
IA No. 86981/2019 - INTERVENTION/IMPLEADMENT
IA No. 28747/2019 - INTERVENTION/IMPLEADMENT
IA No. 10107/2019 - INTERVENTION/IMPLEADMENT

IA No. 150545/2018 - INTERVENTION/IMPLEADMENT
IA No. 133904/2018 - INTERVENTION/IMPLEADMENT)

SMC(Cr1) No. 4/2018 (XVII)

W.P.(C) No. 1397/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION,
FOR EXEMPTION FROM FILING O.T. ON IA 168712/2018 FOR impleading
party ON IA 19534/2020 FOR INTERVENTION/IMPLEADMENT ON IA
19534/2020

IA No. 168712/2018 - EXEMPTION FROM FILING O.T.
IA No. 19534/2020 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 502/2019 (X)
(FOR FOR STAY APPLICATION ON IA 63194/2019
IA No. 63194/2019 - STAY APPLICATION)

Diary No(s). 36392/2019 (X)
(FOR INITIATING CONTEMPT PROCEEDINGS ON IA 155351/2019
IA No. 155351/2019 - INITIATING CONTEMPT PROCEEDINGS)

Date : 27-05-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE UDAY UMESH LALIT

Counsel for the parties

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Mr. Prashant Singh, Adv.
Mr. Mukul Singh, Adv.
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Mr. Arvind Kumar Tripathi, Advocate

Mr. V Giri, Senior Advocate
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Mr. Joy Basu Sr Adv.
Mr. Kanak Bose Adv.
Mr. Varun Sarin Adv.
Mr. Ashok Mathur, Adv.

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UPON hearing the counsel the Court made the following
O R D E R

Let the Enforcement Directorate file a short reply to I.A.No. 49478 of 2020 before the next date of hearing.

Time is granted to the SBI CAP, as prayed for by Mr. Harish Salve, learned senior counsel, to obtain further instructions with respect to the funding of the project.

As prayed for by Mr. Vikramjit Banerjee, learned ASG, let MSTC file a better and detailed affidavit before the next date of hearing.

Regarding I.A.No.20142 of 2020, let the learned Receiver advise the intervenor(s) as well as deliberate with the Bank with respect to the issues in the application.

I.A.Nos. 49238/2020, 49239/2020, I.A.No. 29350/2019,
I.A.Nos. 166987/2019 and I.A.No. 29699 of 2020
and
I.A.Nos.155624/2019 and I.A.No.141062/2019
and
Issues relating to Bank Financing

Heard learned counsel for the parties on the Interlocutory Applications as well as on the note submitted by the Receiver on the issue of FAR, interest to be realised by the NOIDA and Greater NOIDA Authorities on such projects. We have heard learned counsel, Mr. Vikramjit Banerjee, learned Additional Solicitor General,

appearing on behalf of Government of India and RBI as well as other learned counsel for the banks as to financing of the home buyers.

Orders are reserved in the above applications/issues.

List on Wednesday, the 3rd of June, 2020 at 11.30 AM.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
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